

Educational Facilities to Children of Fishermen

2209. SHRI G. DEVERAYA NAIK: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to extend the educational facilities to the children of fishermen in near future; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) The Central Government have no programme scheme to establish Schools exclusively for the children of fishermen. However, States/Uts open Schools in coastal areas to facilitate education of children of fishermen alongwith the children from other communities.

Electronic Telephone Exchanges in Karnataka

2210. SHRIMATI BASAVA RAJESWARI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the total number of electronic telephone exchanges installed so far in Karnataka; and

(b) the total number of such exchanges proposed to be installed during the current year; district-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) The total number of electronic telephone exchanges as on 31-7-1991 in Karnataka is 384.

(b) 391 electronic telephone exchanges are proposed to be installed during 1991-92.

District-wise break-up is as under:-

1. Mandya	20
2. Tumkur	19
3. Kolar	19
4. Davangere	13
5. Hassan	20
6. Bellary	13
7. Raichur	17
8. Bijapur	19
9. Gulbarga	27
10. Karwar (U.K.)	23
11. Kodagu	32
12. Chikmaglur	34
13. Shimoga	21
14. Mysore	24
15. Mangalore (D.K.)	41
16. Dharwar	18
17. Belgaum	20
18. Bangalore	11
Total	391

[*Translation*]

Crop Insurance Scheme

2212. SHRI PHOOL CHAND VERMA:

SHRI RAMESHWAR PATIDAR:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to extend the Comprehensive Crop Insurance Scheme to non-loanee farmers;

(b) if so, the details thereof;

(c) whether the Government propose to implement this Scheme in such a way that the farmers, whose crops are insured are compensated for the total losses actually suffered by them;

(d) if so, the details thereof and if not, the reasons therefor; and